


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4574/9/HDB/2017 CP (IB) No. 321/9/HDB/2017
NAME OF THE COMPANY	SWE Infrastructure Limited
NAME OF THE PETITIONER(S)	Krishna Concrete Products
NAME OF THE RESPONDENT(S)	SWE Infrastructure Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri Preeti Duggihala	Advocate	7321108205	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI	ADVOCATE	avinash@desailawoffices.com	
ALEKHYA TADASINA	"		
KHAMAR KANTAMNENI	"	8886886895	

Heard Mrs. D Siripreeti, learned Counsel for the petitioner and Mr. Avinash Desai, Mr. Khamar Kantamneni and Ms. Alekhya Tadasina, learned counsels for the Respondent. Learned counsel for the Respondent submitted that he would pay principal amount along with interest and requested two weeks time to pay the amount.

Post the Case on 19.01.2018.



Member (Technical)

Srikanth



Member (Judicial)